

FORM A
Public Announcement

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

FOR THE ATTENTION OF THE CREDITORS OF AXLE PAPER PRIVATE LIMITED

RELEVANT PARTICULARS		
1.	Name of corporate debtor	AXLE PAPER PRIVATE LIMITED
2.	Date of incorporation of corporate debtor	March 08, 2016
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies (RoC) - Ahmedabad
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U21016GJ2016PTC086375
5.	Address of the registered office and principal office (if any) of corporate debtor	Registered Address: SURVEY NO. 56p1, NEAR JAMSAR CHOKDI, BHIMGUDA ROAD, VILLAGE: JAMSAR, TAL: WANKANER, MORBI Gujarat 363622
6.	Insolvency commencement date in respect of corporate debtor	July 02, 2026 Date of Receipt of Order - July 03, 2026
7.	Estimated date of closure of insolvency resolution process	December 28, 2026
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Name: Kailash Shah Regn No: IBBI/IPA-001/IP-P00267/2017-2018/10511
9.	Address and e-mail of the interim resolution professional, as registered with the Board	Registered Address: 505, 21st Century Business Center, Near World Trade Centre Ring Road, Surat, Gujarat ,395002 Email Id: ipktshah@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Process Specific Address: 505, 21st Century Business centre, Nr. World Trade Centre, Ring Road, Surat- 395002 Process Specific Email Id: cirp.axlepaper@gmail.com
11.	Last date for submission of claims	July 17, 2026
12.	Classes of creditors, if any, under clause (b) of subsection (6A) of section 21, ascertained by the interim resolution professional (IRP)	NA
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	NA
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Web link: https://ibbi.gov.in/home/downloads Physical Address: 505, 21st Century Business Centre, Near World Trade Centre, Ring Road, Surat-395002

Notice is hereby given that the National Company Law Tribunal, Ahmedabad Bench has ordered the commencement of a corporate insolvency resolution process of the **AXLE PAPER PRIVATE LIMITED** on July 02, 2026, vide order no. C.P.(IB)/422(AHM)2025. (Date of receipt of order by Interim Resolution Professional is July 03, 2026).



The creditors of AXLE PAPER PRIVATE LIMITED are hereby called upon to submit their claims with proof on or before July 17, 2026, to the Interim Resolution Professional at the address mentioned in entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.



Kailash Shah

Interim Resolution Professional

In the matter of AXLE PAPER PRIVATE LIMITED
IBBI Regn. No. IBBI/IPA-001/IP-P00267/2017-2018/10511

Date: July 04, 2026

Place: Surat

